FUNCTIONING OF CIVIL AND CRIMINAL COURTS, VASCO SUSPENDED FOR TWO WEEKS

June 11, 2020

Jyaistha 21, 1942

The functioning of Civil and Criminal Courts, Vasco is suspended for two weeks in view of the letter issued by the High Court. The extremely important and urgent matters including anticipatory bail applications, bail application, injunctions, stay etc of Vasco Jurisdiction will be entertained by one Judicial Officer sitting on the Ground Floor of District and Sessions Court Building, South Goa, Margao between 11.00 a.m. to 1.00p.m.

Advocates and parties are quested to take note of the same.

DI/NB/JA/JS/2020/80

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DIRECTORATE OF INFORMATION AND PUBLICITY. THIRD FLOOR,UDYOG BHAVAN, NEAR AZAD MAIDAN, PANAJI GOA